

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.1696/PUN/2018
निर्धारण वर्ष / Assessment Year : 2013-14

Vehma International of America, Inc.अपीलार्थी / Appellant
C/o. Magna Steyr India Pvt. Ltd.,
1st Floor, Kapil Zenith, Survey No.55,
Hissa No.1, Bavdhan, Pune -411021.

PAN : AADCV6859L.

बनाम / V/s.

The Dy Commissioner of Income Tax,
(International Taxation), Circle – 2, Pune.प्रत्यर्थी / Respondent

Assessee by : Ms. Mayuri Kulkarni.
(Withdrawal Application filed).

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 18.01.2021
घोषणा की तारीख / Date of Pronouncement : 18.01.2021

आदेश / ORDER

This is an appeal filed by the assessee directed against order of the Id. Commissioner of Income Tax (Appeals)-13, Pune ('CIT(A)' for short) dated 22.08.2018 for the Assessment Year 2013-14.

2. When the matter was called on today, the appellant filed a letter dt.08.01.2021 seeking permission to withdraw the appeal on the ground that the issue involved in the present appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the CIT(IT & TP), Pune.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 18th day of January, 2021.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 18th January, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-13, Pune.
4. The Pr. CIT-5, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.